

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
W.P.(S) No. 5363 of 2015**

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**CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN**  
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**10/Dated: 10<sup>th</sup> September, 2020**

Heard through VC.

Learned counsel for the State submits that a supplementary affidavit has been filed yesterday.

Office is directed to verify and proceed.

Put up this case on 28<sup>th</sup> September, 2020, under the heading for "Final Disposal".

**(Deepak Roshan, J.)**

Amardeep/